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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose   | Section | Name of the Parties M/s. / Mr.            |
|----------------------|----------|-----------|---------|---|
| CP No.223/2017       | -        | Admission | 252(3)  | Technical Ceramics Private Limited Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM  | SIGNATURE   |
|---------|----------------------------------|---|---|
| 1       | ASHWINI KOPPAL<br>9916323026     | TECHNICA CERAMICS<br>PRIVATE LIMITED<br><br>PETITIONER<br>(APPLICANT) |  |

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. She is directed to comply the additional information called for by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. List it on 09/01/2018.

  
**Member (T)**

  
**Member (J)**